

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.430

**IA/5608/ND/2022, IA/5704/ND/2023,
IA/359/ND/2024, IN IB/697/ND/2018**

IN THE MATTER OF:

The State Trading Corporation of India Ltd.	...	Applicant
Versus		
M/s Spacevision Impex Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 20.03.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **24.04.2024**.

**Sd/-
(Court Officer)**